

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.113

IB- 691 /(ND)/2020

IN THE MATTER OF:
Sentinels Security (P) Limited
Vs.
Duet Sare Outsourcing (P) Ltd

...OPERATIONAL CREDITOR

...CORPORATE DEBTOR

SECTION :
U/s. 9 of IBC, 2016

Order delivered on 16.4.2021

CORAM:
SHRI P.S.N. PRASAD,
HON. MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
HON. MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC :
For the Respondent/CD : Mr. Tejas Chhabra, Advocate for Respondent
For the Intervener :

ORDER

Heard the submissions made by both the Counsels. Both the parties would like to talk to their clients regarding the status of Settlement in the matter. Therefore, let this matter be posted after ten days.

List on 20.5.2021.

- Sd. -

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sd. -

(P.S.N. PRASAD)
MEMBER (JUDICIAL)

Surjit